

Department of Non-Conventional Energy Sources has constituted National Committee for technical manpower development in the area of non-conventional sources of energy technologies. As a result of its suggestions, already some Indian Institutes of Technology, and Universities have introduced various courses in this area. Short-term courses and training programmes are also being organized by this Department; State Governments/Nodal Agencies, Universities, Indian Institutes of Technology and polytechnics in this area. A budget of Rs. 10 lakhs for manpower development and related activities has been proposed for 1987-88 by the Department of Non-Conventional Energy Sources.

Assistance to States for Hydro-Electric Projects

4094. SHRI CHIRANJI LAL SHARMA : Will the Minister of ENERGY be pleased to state the details of assistance to be provided to States for hydro-electric projects and to improve the working of existing hydro-electric projects, State-wise, during 1987-88 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : For hydro-electric projects, assistance is provided to the States help them in overcoming the constraints in the completion of the projects, providing consultancy for the design and engineering and assistance for survey and investigation in some hilly and backward areas. In order to improve the performance of existing hydro-electric projects, a Committee has been set up to examine of renovation/modernisation/uprating of hydel generating units in the country. Action to provide assistance will be taken after a decision is taken by the Govt. on the report of the Committee.

Realisation of Claim from Suppliers of defective bucket wheel excavators by Neyveli Lignite Corporation Limited

4095. SHRI ATISH CHANDRA SINHA :
DR. V. VENKATESH ;

Will the Minister of ENERGY be pleased to state :

(a) whether the Neyveli Lignite Corporation Limited, has not yet realised the fixed amount of losses from the suppliers of defective bucket wheel excavators, and

(b) whether the West German party has since refused to entertain any claim in that regard ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) and (b). Neyveli Lignite Corporation Limited has lodged a claim with the suppliers towards the cost of rehabilitation of the bucket wheel excavator which was damaged in an accident. The claim has not yet been settled.

[*Translation*]

Exploration of Mineral Oil

4096 SHRIMATI USHA VERMA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state the estimated quantity of mineral oil available in the land and sea areas in India and the quantity out of that explored so far ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : Out of approximately 17 billion tonnes of prognosticated hydrocarbon resources estimated in the country, about 3.2 billion tonnes of in-place oil reserves have been established through exploration as on 1.1.86.

[*English*]

Malpractices in Coalfields.

4097. SHRI SANAT KUMAR MANDAL : Will the Minister of ENERGY be pleased to state :

(a) whether Government are aware of the malpractices in the coalfields ;

(b) whether any in-depth study has been made into the causes thereof at any stage ;

(c) if so, the outcome thereof ; and

(d) the remedial measures taken or proposed to be taken in this regard ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) to (c). Considering the nature, scope and geographical spread of the operations of the coal industry, directly employing over seven lakh workers, occurrence of some malpractices cannot altogether be ruled out. Moreover, the query is too general and unspecific to admit of categorical affirmation or denial.

(d) Systems are Constantly reviewed and improved to check malpractices and adequate organisation for preventive and punitive vigilance exists in the coal companies.

ONGC Ladies Club

4098. **SHRI NARAYAN CHOUBEY :**
SHRIMATI GEETA
MUKHERJEE :

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state :

(a) whether any of the officers of the Oil and Natural Gas Commission are associated with the ONGC Ladies Club;

(b) if so, the details thereof including the nature of their association and the financial or any other assistance given by the ONGC to the Club;

(c) whether any kind of control is exercised by the ONGC on the activities of the Club; and

(d) whether any contribution is received in foreign exchange by the Club ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) and (b). ONGC ladies Club is a welfare organisation engaged in academic, social and cultural activities. Its membership is open to the female employees and wives and female dependents of male employees of ONGC. Officers of ONGC associate themselves with

the activities of the club in their personal capacity. ONGC gives grant-in-aid to the club from time to time.

(c) The accounts of Club are audited by the ONGC.

(d) In 1983, it received a contribution of US \$ 1000 from M/s Oil and Mining services; England for publication of an advertisement in the souvenir published by the Club. The amount was duly credited in the account of the Club in State Bank of India, Dehradun.

Inter-Linking of Natural Gas Wells in Krishna-Godavari Basin

4099 **SHRI C. SAMBU :** Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state :

(a) whether there is any proposal to inter-link oil and natural gas wells of Krishna and Godavari basins for the better utilisation of gas by industrialists;

(b) if so, the details thereof; and

(c) the schedule for completing the inter-linking of Narsapur and Rajolu natural gas wells ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) to (c). Oil and Natural Gas Commission have commissioned a feasibility study on establishing gas collection and transportation facilities in the Krishna-Godavari basin.

Power to Karnataka from Ramagundam, Kalpakkam and Neyveli Projects

4100. **SHRI V. KRISHNA RAO :** Will the Minister of **ENERGY** be pleased to state :

(a) whether proposals regarding any new projects and expansion of old power projects have been received from Karnataka Government by Union Government and if so, for how long they have been pending and when they are likely to be cleared;